

ten Nos. of 15 KW and five Nos. of 10 KW light weight micro hydel sets;

(b) Nil.

(c) The total hydel power generation in Himachal Pradesh in the State Sector and in the Central Sector during the last three years is given below :

(In Million Units)

	1993-94	1994-95	1995-96
State Sector HPSEB	957	1116	1265
Central Sector (Chamera & Baira Siul)	609	3141	3076
Total :	1566	4257	4341

Privatisation of Strategic Sectors

4307. SHRI CHHATAR SINGH DARBAR :
SHRI ANNASAHIB M.K. PATIL :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government have taken any decision not to encourage private sector participation in strategic sectors;

(b) if so, the details thereof;

(c) if not, whether any committee/sub-group has recently made recommendations in this regard; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (b). The industries reserved for the public sector are : defence products; atomic energy; coal and lignite; mineral oils; railway transport; and minerals specified in the schedule to the Atomic Energy Order 1953. Private participation in some of these sectors is also permitted on a case by case basis.

(c) Planning Commission is not aware of any recommendations in this regard.

(d) In view of (c) above, does not arise.

Schemes for Urban Poor

4308. SHRI N. DENNIS : Will the PRIME MINISTER be pleased to state :

(a) whether there are proposals under the consideration of the Government to launch schemes to uplift the lot of urban poor; and

(b) if so, the details thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir. A new scheme of Slum Development has been announced by the Prime Minister on 25th of August, 1996.

(b) The guidelines are being finalised.

Cancellation of Allotments

4309. DR. M.P. JAISWAL :
KUMARI SUSHILA TIRIYA :

Will the PRIME MINISTER be pleased to state :

(a) whether DDA has cancelled the allotments of nearly 200 houses in Delhi;

(b) if so, the reasons thereof;

(c) whether the allottees have been asked to hand over the possession;

(d) if so, the details thereof;

(e) whether they will be provided alternative accommodation; and

(f) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir.

(b) The DDA has reported that the allotments of flats have been cancelled mainly on account of violation of terms and conditions of allotment, such as non-payment of dues, unauthorised additions/alterations, encroachment of common land etc.

(c) and (d). After cancellation of allotments, the occupants of the flats are asked to hand over the possession of their flats to DDA. Eviction proceedings under P.P. Act are initiated against those occupants/allottees, who do not hand over the possession voluntarily.

(e) and (f). There is no such provision in the terms and conditions of allotment/lease deed.

[Translation]

Power Tariff

4310. SHRI NIHAL CHAND CHAUHAN : Will the PRIME MINISTER be pleased to state :

(a) the details of the industries against which power tariff is outstanding;

(b) the steps taken by the Government for the recovery of the power tariff;

(c) whether some industries using power illegally; and

(d) if so, the details thereof and action taken against such industries?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (d). All SEBs/Electricity Departments of the country have notified the industrial tariff applicable to different categories of industries. The list of industries against which electricity bills are outstanding and the industries which are found using power illegally, are maintained by the State Governments/SEBs/E.Ds. This information is being collected.

[English]

Oil Spill

4311. DR. M. JAGANNATH :
SHRIMATI MANEKA GANDHI :

Will the PRIME MINISTER be pleased to state :

(a) whether oil spill from Mangalore refinery is creating pollution;

(b) the measures taken to prevent recurrence;

(c) the exact extent of damages of crop on this account; and

(d) the details of compensation proposed to be paid to the affected farmers?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (d). Mangalore Refinery and Petrochemicals Limited is meeting all the mandatory environmental standards. However, recently there was an incident of some heavy oil spillage along with rain water from the water sump because of incessant heavy rains. Immediate action was taken by project authorities to contain the oil spill. Steps taken by MRPL to prevent the occurrence of such incidences includes, installation of bigger pumps, better segregation of storm (rain) water system oily water separator to reduce load in the sump, sealing of oily water system to prevent the swepage of storm water and segregation of power plant fuel oil tank farm area and flare area. MRPL have paid Rs. 4.99 lakhs to the Dy. Commissioner of Dakshina Kannada, Mangalore, towards the damage assessed by Revenue Deptt.

Rural Poor Families

4312. KUMARI SUSHILA TIRIYA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Union Government have made any survey of the number of rural poor families in Orissa;

(b) if so, the details thereof;

(c) if not, whether the Government propose to conduct any survey in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (b). The Planning Commission uses the quinquennial household consumer expenditure surveys conducted by the National Sample Survey Organisation (NSSO) to estimate the number of poor separately in rural and urban areas of different states. The latest estimates of number of poor are available for the year, 1987-88 based on the National Sample Survey data on consumer expenditure in its 43rd round. According to this, the number of poor in rural areas of Orissa is estimated as 111.60 lakh.

(c) and (d). in view of the above, does not arise.

Natural Gas

4313. SHRI BADAL CHOUDHURY : Will the PRIME MINISTER be pleased to state:

(a) the quantity of natural gas available in Tripura;

(b) the number of proposals including proposal for setting up gas-based Fertiliser Industry and a 500 Megawatt Thermal Power Generation Project, are lying with the Union Government for consideration of proper utilisation of natural gas available in Tripura; and

(c) whether rate for sale of gas in Tripura per 1000 cubic metre is much higher than in Assam, resulting in discouragement to entrepreneurs in setting gas based Industry in the State?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) The current production of natural gas in Trupura is 0.42 MMSCMD.

(b) 1.64 MMSCMD has been allocated to various consumers and 0.5 MMSCMD has been earmarked for a fertiliser plant. Further gas allocations are not under consideration at present.

(c) No, Sir. The price of natural gas is the same in Assam and Tripura.

[Translation]

Land on Lease basis

4314. SHRI SHIVRAJ SINGH CHAUHAN : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government give the land on lease basis to the people of Scheduled Caste/Scheduled Tribe in the state;